

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 250 of 1999.

Wednesday this the 3rd day of March, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

A. Gopalan,
Ex-Casual Labourer,
Southern Railway,
Palghat Division, Palghat.
residing at: Mundakandam,
Cheruvathoor P.O.,
Kasargod District. .. Applicant

(By Advocate Shri TC Govindaswamy)

Vs.

The Senior Divisional Personnel
Officer, Southern Railway,
Palghat Division, Palghat. .. Respondent

(By Advocate Shri James Kurien)

The application having been heard on 3rd March, 1999,
the Tribunal on the same day delivered the following:

O R D E R

The applicant seeks to direct the respondent
to include his name at the appropriate place, in the Divisional
Seniority List of Casual Labourers of the Civil Engineering
Department of Palghat Division and to grant him re-engagement/
absorption in preference to his juniors.

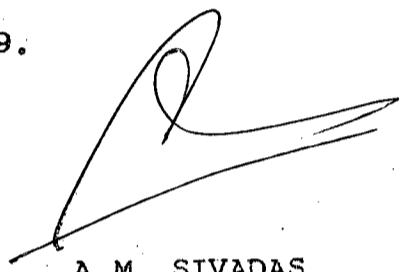
2. When the Original Application was taken up the
learned counsel appearing for the applicant submitted that it
is suffice to direct the respondent to consider and dispose
of A-2 representation within a reasonable time after referring
to A-1 and all the relevant documents available at the
Permanent Way Inspector's Office at Kasargod and Mangalore.

3. Learned counsel appearing for the respondent submitted that there is no objection in adopting such a course.

4. Accordingly, the respondent is directed to consider A-2 representation and pass appropriate orders within a period of two months from the date of receipt of a copy of this order referring to A-1 and all the relevant documents at the office of the Permanent Way Inspector, Kasargod and Mangalore.

5. Original Application is disposed of as above.
No costs.

Dated the 3rd March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

IV

LIST OF ANNEXURES

1. Annexure A1: True copy of the Wage Slip issued by the Permanent Way Inspector, Southern Railway, Kasargod.
2. Annexure A2: True copy of the representation dated 25.3.1998 submitted by the applicant to the respondent.
